



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMANTARY AFFAIRS  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

**Subject:- Allocation of work amongst Law Officers representing the State before the Hon'ble Supreme Court of India.**

**GOVERNMENT ORDER NO: 960 - LD (A) of 2018.**  
**D A T E D: 15 - 02 - 2018.**

In partial modification of Government Order No.1065-LD(A) of 2017 dated 08-03-2017 and Government Order No.1267-LD(A) of 2017 dated 17-03-2017, it is hereby ordered that the litigation work of following departments shall be attended to by Ms. Puja Choudhary, Additional Advocate General before the Hon'ble Supreme Court of India:-

1. Agriculture Production Department.
2. Cooperative Department.
3. Department of Food, Civil Supplies and Consumer Affairs.
4. Labour and Employment Department.
5. Ladakh Affairs Department.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government

Dated: 15- 02 - 2018.

**NO: LD(A)2016/35-VI.**

1. Learned Advocate General, J&K Jammu.
2. Principal Secretary to Government/Commissioner/Secretary to Government, \_\_\_\_\_ Department.
3. Principal Resident Commissioner, J&K, New Delhi.
4. Principal Secretary to the Hon'ble Chief Minister.
5. All concerned Law Officers for information.
6. Director Archives, J&K, Jammu.
7. Special Assistant to the Hon'ble Minister for Law, Justice and Parliamentary Affairs for information of Hon'ble Minister.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Incharge Website, Department of Law, Justice & Parliamentary Affairs.
10. Government Order file.
11. Concerned file.

*Ashish Gupta*  
15.2.18

(Ashish Gupta)

Deputy Legal Remembrancer

*Ashish Gupta*  
15/2/2018